

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 29 of 2009

Dated : 14th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Ms. Ishita for R-2**

ORDER

We have heard Mr. R.K. Mehta, the learned counsel for the Respondent No.1 for some time.

Post the matter for further reply submissions on **25.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr